NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 163/621A/NCLT/AHM/2016(NEW) C.A. No. 261/621A/CLB/MB/2013(OLD)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

Name of the Company:

Gujarat Apollo Industries Ltd.

Section of the Companies Act:

Section 217(2AA) of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

ORDER

None present for the Petitioner.

Order dated 3.10.2016 has been complied with.

Inform ROC accordingly.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 27th day of October, 2016